

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 31<sup>st</sup> July, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 123/2016 (PH)	Rajinder Krishan Sharma IFS Retd. Vs. Union of India & Ors.	Mr. Rajinder K. Sharma, Applicant in person  Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-8 Mr. Ajay & Mr. Sunil, Adv. for R-9
2.	<b>Original Application No. 438/2017</b> (Earlier O.A.No. 167/2017)	M/s Subhan Tanners Vs. Central Pollution Control Board & Anr.	Report filed by Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2
3.	<b>Original Application No. 445/2017</b> (Earlier O.A. No.166/2017)	M/s Imco Industries Vs. Central Pollution Control Board & Anr.	Report filed by Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2
4.	<b>Original Application No. 448/2017</b> (Earlier O.A.No. 173/2017)	M/s Chaudhary Leather Finishers Vs. Central Pollution Control Board & Anr.	Report filed by Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2
5.	<b>Original Application No. 449/2017</b> (Earlier O.A.No. 172/2017)	M/s Feroz Tanners Unit-2 Vs. Central Pollution Control Board & Anr.	Report filed by Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2
<b>FOR ADMISSION</b>			
6.	<b>M.A. No. 922/2017 IN</b> Original Application No. 58/2013	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Tarunvir Singh Khehar, Adv. for Applicant in M.A.
<b>AFTER NOTICE</b>			
7.	Original Application No. 458/2017	Harinder Dhingra  Vs. International Recreation & Amusement Ltd. & Ors.	Mr. Ayush Arora & Mr. Rohit Kumar, Advs. for Applicant  Mr. Rahul Khurana, Adv. for R-2 & 3 Mr. B. V. Niren, Adv. for CGWA
<b>FOR COMPLETION OF PLEADINGS</b>			
8.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, in person  Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for State of UP
9.	Original Application No. 260/2017	Kiran Singh Vs. Union of India & Ors.	Mr. Vinay Sharma, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-1
10.	Original Application No.	Daljot Singh Arora	Mr. Sugriva Dubey, Adv. for Applicant

	268/2017	Vs. East Delhi Municipal Corporation & Ors.	Mr. Tarunvir Singh Khehar, Adv. Mr. Balendu Shekhar, Adv. for EDMC
11.	Original Application No. 365/2017	G. D. Goenka Public School  Vs. South Delhi Municipal Corporation & Anr.	Mr. Raj Panjwani, Sr. Adv. with Mr. Bijender Singh, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Puja Kalra, Adv. for SDMC
12.	Original Application No. 384/2017 (M.A. No. 720/2017, M.A. No. 721/2017, M.A. No. 755/2017, M.A. No. 796/2017, M.A. No. 797/2017, M.A. No. 844/2017 & M.A. No. 851/2017)	Pathranand, the disciple of : Swami Bajranand Ji Maharaj  Vs. State of Madhya Pradesh & Ors.	Mr. Daleep Dhyani & Mr. Deepak Kohali, Advs. for Applicant  Mr. Rajesh K. Singh, Adv. for R-6 Mr. V. K. Shukla, Adv. for R-1 to 5
13.	Original Application No. 422/2017 (M.A. No. 794/2017)	Inter Globe Aviation Limited  Vs. Union of India & Ors.	Phoenix Legal, for Applicant  Mr. Rajesh Kumar Singh, Adv. for R-1 Ms. Anjana Gosain, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Anand Shri, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv.
14.	Original Application No. 443/2017 (M.A. No. 869/2017)	M/s International Agro Foods  Vs. Uttar Pradesh Pollution Control Board	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant  Mr. B. V. Niren, Adv. for CGSC
<b>FOR HEARING</b>			
15.	<b>Execution Application No. 27/2016</b> (M.A. No. 114/2017) <b>IN</b> O.A. No. 03/2016	Kaushambi Apartment Residents Welfare Association (KARWA)  Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Vinay Kumar Mittal, Applicant in person  Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
16.	<b>Execution Application No. 23/2016</b> (M.A. No. 533/2017, M.A. No. 558/2017 & M.A. No. 559/2017) <b>IN</b> O.A. No. 36/2016	Khilar Singh Tanwar  Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant  Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Divesh, Adv. for R-5 Mr. Nupur Kumar, Adv.
17.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.)  Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
18.	Original Application No. 531/2016 (M.A. No. 1017/2016)	U.P. Avas Evam Vikas Parishad  Vs. State of U.P. & Ors.	Mrs. Veera Kaur Singh, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 & 3 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
19.	Original Application No.	Ashwini Kumar	Mr. Sumeer Sodhi, Adv. for Applicant

	518/2016 (M.A. No. 464/2017)	Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. for CPCB
20.	Original Application No. 546/2016	Harinder Singh & Ors. Vs. M/s Prateek Buildtech (India) Pvt. Ltd. & Ors.	Mr. Gurbaksh Singh, Adv. for Applicant Mr. Rajiv Bansal & Mr. Anirudh Singh, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2 Mr. Abhishek Yadav, Adv. for Sate of UP Mr. Pradeep Mishra & Mr. Dalip Kumar Dhayani, Adv. for UPPCB
21.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji M. Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA Mr. Kaushik Sindhu, Adv. Mr. Rahul Pratap, Adv.
22.	<b>M.A.No.258/2015 IN</b> Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Adv. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Adv. for R-1, 2 4 & 6 Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
23.	Original Application No. 501/2015 (M.A. No. 1212/2015)	Anand Arya Vs. Union of India	Ms. Reena George, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. G. Pramod Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. Mr. Soumyajit Pani, Adv. Ms. Shashi Juneja, Adv. for R-6 Nanavati & Co., Adv. for R-8 Mr. Shuvodeep Roy, Adv. for Assam Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Jogi Scaria, Adv. for State of Kerala Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Adv. for Meghalaya Mr. Suryanarayan Singh, AAG for HP Mr. Shiv Mangal Sharma, AAG Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Debarshi Bhuyan, Adv. for Goa Mr. Abhumanyu Garg, Adv. for Puducherry Mrs. Aruna Mathur, Adv. Mr. Krishnkant Singh, Adv. Ms. Priyanka Swami, Adv. for State of UP Mr. Utkarsh Sharma, Adv. Ms. K. Entoli Sena, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Deepika Ghatowar Kankana, Adv. Mr. V. K. Shukla, Adv.

			Mr. Joydeep Mazumdar, Adv. Mr. Sapam Biswajit, Adv. Dr. Abhishek Attrey, Adv. Mr. Devraj Ashok, Adv. Mr. Sarthak Chaturvedi, Adv. for R-31 Mr. Anil Soni, AAG Mrs. Seema Sharma, Adv. for R-10 Mr. P. Venkat Reddy, Adv. Mr. Shubham Bhalla, Adv.
24.	Original Application No. 560/2015	Pushp Jain  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Krishan Kumar Singh, Adv. Mr. Gopal Singh, Adv. Mr. G. Pramod Kumar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Mangal Sharma, AAG Mr. Rudreshwar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Advs. Mr. R. Rakesh Sharma, Adv. Mr. Abhishek Yadav, Adv. for State of UP Ms. Priyanka Sharma, Adv. Mrs. Aruna Mathur, Adv. Mr. V. K. Shukla, Adv. for State of MP Ms. Bhavna Aggarwal, Adv. for MoEF Mr. Sapam Biswajit Meitei, Adv. Mr. Shashi Juneja, Adv. Mr. Soumyajit Pani, Adv. Mr. Jogy Scaria, Adv. Mr. Soumyajit Pani, Adv. Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Anshuman Shrivastava, Adv. Mr. D. K. Thakur, Adv. Mr. Devraj Ashok, Adv. Mr. P. Venkat Reddy, Adv. Ms. K. Entoli Sema, Adv. Mr. Vikramjit Bahejit, Adv. Mr. Preshit Surshe, Adv. Ms. Deepika Ghatowar Kankana, Adv. Mr. Anil Shrivastava, Adv. Mr. Anil Soni, AAG Mr. Varnika Singh, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Advs. Mr. Sarthak Chaturvedi, Adv. Mr. Abhishek Atrey, Adv. Nanavati & Co., Adv. for R-8 Ms. Madhumia Bhattacharjee, Adv. for R-33
25.	Original Application No. 322/2015 (M.A. No. 272/2017) (CWP (PIL) No. 718/2009)	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co. Mr. Mrinmay Bhattmewara, Adv.
26.	Original Application No. 86/2014 (M.A No. 255/2014, M.A No. 256/2014 & M.A No. 432/2017	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.  <b>(Only M.A. No. 432/2017 will be heard on 31.07.2017) = 1 M.A.</b>	Mr. Raman Deep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7
27.	Original Application No.	Bhartiya Kisan Sangh	Mr. Raman Deep Singh, Adv. for Applicant

	87/2014 (M.A No. 257/2014, M.A No. 258/2014 & M.A. No. 1382/2016 to M.A. No. 1440/2016, M.A. No. 88/2017, M.A. No. 89/2017 & M.A. No. 893/2017)	Vs State of Rajasthan & Ors.  <b>(Only M.A. No. 1382/2016 to M.A. 1430/2016 will be heard on 31.07.2017) = 49 M.As.</b>	Mr. Shiv Mangal Sharma, AAG with Mr. Lokendra Singh Kachhawa, Adv. for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Kashi Nath & Co. Mr. H.D. Thaanvi, Adv. Mr. K. N. Joshi & Mr. Kapil Joshi, Adv.
28.	Original Application No. 88/2014 (M.A No. 259/2014, M.A No. 260/2014, M.A. No. 77/2017 & M.A. No. 78/2017	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Mrinmay Bhattmewara, Adv.
29.	Original Application No. 89/2014 (M.A No. 261/2014, M.A No. 262/2014 & M.A. No. 32/2017 to M.A. No. 43/2017, M.A. No. 76/2017, <b>M.A. No. 915/2017,</b> <b>M.A. No. 916/2017 &amp;</b> <b>M.A. No. 917/2017)</b>	Bhartiya Kisan Sangh Vs State of Rajasthan & Ors.	Mr. Raman Deep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Manish Shishodia, Adv. for R – 2 Mr. Rohit Sachaw for R-7 Mr. Pushpender Singh, Adv. Mr. Mrinmay Bhattmewara, Adv. Ms. Pragya Baghel, Adv.

Date : 31<sup>st</sup> July, 2017

Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DICTATION OF JUDGMENT</b>			
30.	<b>R.A. No. 23/2015</b> (M.A. No. 799/2015 & M.A. No. 1061/2015) IN Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness  Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-2 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Rahul Dhawan, Adv. Ms. Madhumita Singh, Adv.
31.	Original Application No. 94/2017 (M.A. No. 131/2017 & M.A. No. 132/2017)	Special Lime Stone Pvt. Ltd. Vs. Union of India & Anr.	Mr. Rishabh Sancheti & Ms. P. Priya, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-3 &5 Ms. Sakshi Popli, Adv. for NDMC

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